

(c) The Tungabhadara Board agreed to the proposal and released 2,000 cusecs from 8 4 1995 to 15 4 1995 towards river assistance (K C Canal) It released 850 cusecs at the Dam site on the same dates for low level Canal also

Micro Satellites

4485 SHRI RAME KAPSE Will the Minister of INFORMATION AND BROADCASTING be pleased to state

(a) whether the Government have signed any Memorandum of Understanding with Malaysia to help that country to acquire micro satellites and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI KP SINGH DEO) (a) and (b) Yes, Sir A Memorandum of Understanding (MOU) between Antrix Corporation of Department of Space and the Malaysian Space & Telecommunications Research Consortium, Maxstar, was signed on 13th January 1995 This memorandum covers possible assistance from Antrix to Maxstar in the definition construction and operation of micro satellites for Malaysia Through this MOU, both parties agreed to enter into definite agreements once the details of the satellite and relevant aspects are finalised The micro satellites being planned by Malaysia will weigh 50 kg and orbit the earth from pole to pole at a height of 400-600 km about every 105 minutes It will be designed to carry out scientific and educational experiments The scope of MOU covers the consultancy by Antrix Corporation to Maxstar in various aspects related to Micro satellites and also offer for participation by Maxstar on ISRO satellites both for in-flight experiments and commercial payloads

[Translation]

Flood Control and Soil Erosion

4486 DR SAKSHIJI Will the Minister of WATER RESOURCES be pleased to state

(a) whether the Government of Uttar Pradesh has sent any scheme to the Union Government to control flood and soil erosion in the State for approval,

(b) if so, the details thereof, and

(c) the steps taken by the Union Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI PV RANGAYYA NAIDU) (a) to (c) During last 3 years, 14 schemes costing Rs 6586 12 lakhs have been received from Government of Uttar Pradesh After their examination, observations have been sent to State Government for carrying out necessary modifications In addition, there is an on-

going scheme of Integrated Watershed Management in the catchment of flood prone rivers' in the State in the catchment of Gomti, Sone, Upper Ganga and Upper Yamuna

[English]

Allotment of Gas

4487 SHRIMATI BHAVNA CHIKHLIA Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state

(a) whether any provision has been made for allotment of gas to domestic and industrial sectors of Bombay, Surat Baroda, Gandhidham, Bharuch Ahmedabad and Saurashtra,

(b) if so lthe targets fixed for the last three years

(c) the quantum of gas supplied during the above period,

(d) the reasons for supplying less gas than the required quantity, and

(e) the measures taken/proposed to be taken to increase the quota of natural gas?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NAUTRAL GAS (CAPT SATISH KUMAR SHARMA) (a) Gas has been allocated for domestic and industrial sectors in Bombay, Surat Baroda and Ankleshwar/Bharuch

(b) and (c) The allocations and supplies are as below

	Baroda	Surat	Ankleshwar/ Bharuch
Allocations	0 06	0 30	0 17
SUPPLIES			
1992-93	0 063	0 23	0 21
1993-94	0 064	0 28	0 18
1994-95	0 063	0 27	0 19

The supply to domestic and industrial sectors in Bombay is yet to start

(d) and (e) The shortfall at Surat was due to the overall shortage of gas from Western offshore fields The supply is likely to improve after July, 1995

Cultivable Command Area

4488 DR K V R CHOWDARY Will the Minister of WATER RESOURCES be pleased to state

(a) the total cultivable command area in the country, State-wise,

(b) whether the said area is irrigated, State-wise, particularly Andhra Pradesh,